

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
L.P.A No. 364 of 2017

Mahesh Prasad --- --- Appellant  
Versus  
The State of Jharkhand & others --- --- Respondents

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Respondent: Mr. Mukesh Kr. Sinha, Sr. SC-1  
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07/09.07.2020 Mr. Mukesh Kumar Sinha, learned counsel for the State prays for short indulgence as instructions are awaited.

Accordingly, as prayed, let the case be listed on 16<sup>th</sup> July 2020.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/